

(iii) It is also noticed that while out of the 558 applications received from 1st Jan. 1970 to 31st March, 1970, 70 received from West Bengal, as many as 53 of these, were for locating the industrial units in States other than West Bengal.

(iv) Another trend has been to shift the Head Offices or registered offices of large companies and groups out of Calcutta to factory premises or out of the State altogether. The factories, as such, have not, however, been shifted outside the State since such shifting would require an industrial licence.

(v) It appears from the trends indicated above that while industries already established are not being shifted in large numbers, there is a tendency for new investments to decline. As against the aggregate paid-up capital of joint stock companies in West Bengal, of about Rs. 645 crores in April, 1968, the corresponding figure in April, 1970 was only Rs. 1 crore higher.

(c) and (d). Since a large number of industrial units are involved, some of which were shut down wholly or partially for limited periods of time, it is not possible to give accurate information regarding this part of the question. It may, however, be stated that though aggregate production in West Bengal has not gone down significantly, there has been a trend towards fall in production in certain industries during 1968-69. As regards man-days lost, out of 16.6 million man-days lost in the whole of India in 1969, West Bengal accounted for over 10 million. As regards the reopening of industrial units which may have been closed down, such reopening will depend on the reasons for their closure and the settlement reached by employers and labour in individual cases.

PROPOSALS FROM PRIVATE SCOOTER MANUFACTURING CONCERNS

***30. SHRI NIREN GHOSH :**
SHRI SASANKASEKHAR
SANYAL :

DR. K. MATHEW KURIAN :
SHRI GANESHI LAL

CHAUDHARY :

SHRI B. K. KAUL :

SHRI NAWAL KISHORE :

CHAUDHARY A. MOHAM-
MAD :

SHRI MAHAVIR TYAGI :

SHRI K. P. SUBRAMANIA
MENON :

SHRI BALACHANDRA
MENON :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Government's attention has been drawn to the news-item appearing in 'the Hindu' dated the 24th June 1970 to the effect that two private sector firms manufacturing Vespa and Lambretta scooters have submitted proposals to the Government of India stating that their brands of scooters can also be manufactured in the public sector if Government is prepared to take over; and

(b) if so, the reaction of the Government of India in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH) :
(a) and (b). A statement is laid on the Table of the House.

(a) Government have seen the news item referred to. The correct position is that, exploratory discussions were held with the representatives of the two scooter manufacturers, namely, M/s. Automobile Products of India and M/s. Bajaj Auto, to ascertain their competence and willingness to assist the proposed public sector projects with their drawings, technical data, manufacturing information, etc. A communication has recently been received from M/s. Bajaj Auto on the 11th July, 1970 giving their reactions. They have expressed their willingness to assist the establishment of a scooter factor in the public sector on certain conditions.

The reply of M/s. API is awaited. However, both the firms have applied for permission to expand their production.

(b) The question of the manufacture of scooter in the public sector is still under consideration of the Government.

ALLOTMENT OF BLACK SHEETS

1. SHRI M. M. SUR : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether black sheet for enamelling purposes were being allotted to Vitreous Enameller's Association or any other similar organisation having its office at Calcutta for distribution amongst its members;

(b) if so, what quantities in metric tonnes have been allotted to the said organisation during the years 1967-68, 1968-69 and 1969-70;

(c) the steps that have been taken so that the quantities allotted were being equitably distributed amongst its members; and

(d) whether it is a fact that only two or three members were having the entire quantity distributed amongst themselves without the knowledge or consent of the other members of the Association ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) and (b) No, Sir.

(c) and (d) Do not arise.

VACATION OF OIL COMPANIES LAND NEAR SHAKURBASTI RAILWAY STATION

2. SHRI D. THENGARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Railway authorities have recently issued instructions to some oil companies like Caltex, Esso, Burmah-Shell, Indian Oil for the vacation of their land situated near Shakurbasti railway station on Rohtak Road, Delhi;

(b) if so, the time by when the land is likely to be vacated; and

(c) whether it is also a fact that the Railway authorities are going to construct a railway station/yard on that land ?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA) :

(a) No.

(b) and (c). Do not arise.

COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES

3. SHRI PRANAB KUMAR MUKHERJEE : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government propose to appoint a tribal leader as the new Commissioner for Scheduled Castes and Scheduled Tribes;

(b) if so, whether selection to the office has since been made; and

(c) if the answer to part (b) above be in the affirmative, the name of the person who has been appointed ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANNATH RAO) : (a) and (b) No decision has been taken so far in the matter.

(c) Does not arise.

समान सिविल कोड

4. श्री जगदम्बी प्रसाद यादव :

श्री निरंजन वर्मा :

श्री सीताराम जैपुरिया :

श्री महेन्द्र कुमार मोहता :

श्री सुन्दर सिंह भंडारी :

श्री ना० कृ० शंजवलकर :

श्री प्रेम मनोहर :

डा० भाई महावीर :

श्री लाल आवडाणी :

श्री जगदीश प्रसाद भाथुर :

क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :-

(क) क्या सरकार समान सिविल कोड के प्रश्न पर विचार करने के लिये भारत के